

Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No.11 of 2008 in O.A. No. 93/2007

This, the 8th day of June, 2009.

**Hon'ble Mr. M. Kanthaiah, Member(J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Smt.Arti aged about 35 years wife of Ram Murti C.P.Waterman-cum-Farras, Rudauli District- Barabanki r/o Mohalla Nayaganj, Rudauli, District- Barabanki.

Applicant

By Advocate: Sri R.S.Gupta

Versus

Sri Mahmood Ahmad SPM Rudauli, Barabanki.

Respondents.

By Advocate : Sri S.P. Singh

ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

In view of allowing the claim of the applicant in the main O.A. No. 93/2007 on 8.6.2009, applicant not pressed it. Hence dismissed.


(Dr. A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

HLS/-